

Declaration of Assets and Liabilities

Year 2021-2022

I, MD. Anwarzeb, son/daughter/wife of Sayed Khan
aged 37 years, belonging to Bihar, Vellore, Sahib, Patna
service and presently working as Office Attendant (Forash)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50000/-	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	11	11	11	11	11
(iii)	Bonds, Debentures and Shares in companies	11	11	11	11	11
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	11	11	11	11	11
(v)	Motor Vehicles (details of make, etc.)	11				
(vi)	Jewellery (give details of weight and value)	11	Gold-20gm Silver-10gm	11	11	11
(vii)	Other assets, such as values of claims / Interests	11	11	11	11	11

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	9.75 Acre	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	11	11	11	11
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	11	11	11	11	11
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	11	11	11	11	11
(v)	Others (such as interest in property)	11	11	11	11	11

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.T. Bidhan Mandal	900000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	11	11
	(b) dues to departments dealing with supply of water	11	11
	(c) dues to departments dealing with supply of electricity	11	11

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	"	"
	(f) Other dues, if any	"	"
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AZPPA23355	"
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	"
	(iii) Sales Tax [Only in case of proprietary business]	"	"
	(iv) Property Tax	"	"

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1368

Gender :-

M (M/F)

Date of Birth :-

04071985 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Office Attendant
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ...

Name of Employee: ... M.D. Aurangzeb

Designation: ... Office Attendant (Farash)

Department: ... Bihar Vidhan Sabha, Patna

Place: ... Patna

Date: ... 14.12.2022

Notes: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.